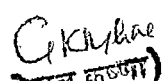
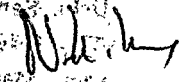


C. A. T. Jodhpur Bench

Date of Order	Order
5/5/85	Mr. J. K. Kaushik - Counsel for the Applicant. The learned counsel for applicant seeks time to file a copy of the O.A. which was disposed of by an order of the Tribunal dated 21.2.84. May be listed for Adm/sion on 24/5/85.  (उषा सेन) (Usha Sen) प्रशा. सदस्या Adm. Member.  (गोपाल कृष्ण) (Gopal K. Chahal) उपाध्यक्ष Vice Chairman
44 5/85	Mr. J. K. Kaushik - Counsel for the applicant. Learned counsel for the applicant wants to withdraw the O.A. The O.A. is, therefore, dismissed as withdrawn. The Applicant will be at liberty to file a fresh case, if permissible under the law.  (Rattan Prakash) member (J)  (N. K. VERMA) Member Adm. Part II and III destroyed in my presence on 26/1/85 under the supervision of section officer (I) as per order dated 4/9/85  Section officer (Record)